

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2324
ANSWERED ON:07.12.2006
BANERJEE COMMITTEE ON GODHRA INCIDENT
Jai Prakash Shri ;Pandey Dr. Laxminarayan;Rijju Shri Kiren

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government had constituted Banerjee Committee to enquire into the Godhra incident;
- (b) if so, whether the Hon`ble Gujarat High Court has declared the said Committee as unconstitutional; and
- (c) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a) Yes, Sir.
- (b) The Hon`ble High Court/Ahmedabad vide their judgement dated 13.10.2006 have quashed the constitution of the Committee by the Central Government and its subsequent action.
- (c) The Ministry of Railways in consultation with the Ministry of Law & Justice have decided for filing of a Special Leave Petition(SLP) in the Hon`ble Supreme Court against the Hon`ble High Court's Judgement.